

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Smt. M. H. More
COURT 35 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-09-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	ABA	100257/2020	Mayur Subhash Adhav Vs State Deonar Police Station	Praful M Chavan
2	CRI BAIL APPLN	100435/2020	Mohamed Mushir Anees Qureshi - Applicant Vs The State of Maharashtra - Nehru Nagar Police Station - Respondent	Nazneen Khatri
3	ABA	100321/2020	Mohd. Mubarak Mohd. Yusuf Retiwala Vs State Kurla Police Station	Satish Mishra
4	SPL.CASE	100615/2020	STATE GOVERNMENT Vs Bhushan Suresh Lad	
5	POCSO M A	100742/2020	The State Shivaji Park P.Stn. Vs Unknown Person	APP
6	CRI BAIL APPLN	101765/2020	Shaikh Murad @ Raj @Murad Mehboob shaikh - Applicant. Vs State - Mankhurd Police Station - Respondent.	Sheena C Patil.
<u>EVIDENCE PART HEARD</u>				
7	POCSO SPL CASE	100306/2016	THE STATE OF DHARAVI POLICE STATION. Vs RAVI MAHADEV SHARMA	
8	POCSO SPL CASE	100418/2017	The State Matunga Police Station Vs Shrinath Chotelal Kanojia	
<u>APPEARANCE</u>				
9	POCSO SPL CASE	100343/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Sandip Bala Rathod	PP
10	POCSO SPL CASE	100373/2019	The State of Maharashtra - Shivaji Nagar Police Station Vs Tajuddin Nijamuddin Khan	PP

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11	POCSO SPL CASE	100648/2019	The State of Maharashtra - Nehrunagar Police Station Vs Prem Nenaram Singadia	PP
12	REMAND APPL POCSO	100379/2020	STATE GOVERNMENT - Wadala Truck Terminal Police Station Vs Shahid Abdul Jamadar	SPP
<u>REPORT</u>				
13	POCSO SPL CASE	100126/2015	The State Santacruz P.S Vs Shriful Yakubali Mandal	
14	POCSO SPL CASE	100540/2015	The State of Wadala T.T.Police Station Vs Mohsin Mohibudin Ansari.	
15	POCSO SPL CASE	100156/2017	WADALA T T POLICE STATION. Vs NAGENDRA KUMAR RAJENDRA PRASAD PANDEY	
16	POCSO SPL CASE	100052/2018	The State of Chembur Police Station Vs Sumit Sanghrakshak Sorate	
(Main Matter REMAND APPL POCSO/0101009/2017)				
17	POCSO SPL CASE	1000453/2018	The State of Cuffe Parade Police Station Vs Hrutik Dharmendra Kagada	PP PP
18	POCSO SPL CASE	100654/2018	The State of Mulund Police Station Vs Aniket Rajendra Savekar	PP